(SHRI **SUBODH** BROADCASTING KANT SAHAY) (a) to (c) No enquiry has been conducted However, the Delhi Police registered 10 cases under various sections of the Indian Penal Code in connection with the communal riots that took place in the Sadar Bazar area in Nov. 1990 98 persons were arrested in these cases. Besides, 76 preventive arrests were made; 6 cases were registered for violation of Arms Act and defiance of prohibitory orders; and 2 persons have been detained under National Security Act for raising communal passions in the area

The following steps have been taken to ensure communal harmony in the capital:

- (1) Peace Committees have been set up to maintain communal harmony.
- (2) The Delhi Administration has set up Mohalla Nigrani Committees.
- (3) Additional force has been deployed in communally sensitive areas
- (4) Special watch is being kept on potential miscreants
- (5) Intelligence system has been strengthened

भारत में विदेशी नागरिक

1427. श्री कैलाश नारायण सारंगः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

- (क) भारत में बसने के लिए विदेशों से माने वाले परिवारों को यहा बसने की सन्मात देने के लिए वर्तमान में क्या प्रक्रिय़ा मपनाई जाती है;
- (ख) भारत में विदेशी नग्गरिकों की संख्या कितनी है ; ग्रौर
- ्(ग) बिश्चिन्त देशों से आने वाले ये विदेशी बागेरिक कब से भारत में रह रहे हैं ?

गृह मंतालय में राज्य मंत्री तथा स्वा ग्रीर प्रसारण मंत्रालय में जिय मंत्री (श्री सुबोध कान्त सहाय): (क) भारतीय मूल के विदेशी यदि वे चाहे तो स्थायी रूप से बसने के लिए भारत ग्रा सकते हैं। इस प्रयोजनार्थ उन्हे पाच साल की ग्रवधि के लिए वैध वीजा प्रदान किया जाता है। ग्रन्य विदेशियो के लिए स्थायी रूप से भारत मे बसने की सुविधाएं सामान्यत: नहीं है।

(ख) ग्रौर (ग) ऐसे कोई ग्राकडे नहीं रखे जाते हैं।

Seminar on Right of Child

1428. SHRI MAHENDRA PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a National Seminar on 'Right of the Child-sociolegal perspective' was held in New Delhi on September 15, 1990;
- (b) if so, what specific suggestions and observations were made therein; and
- (c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAM-II LAL SUMAN): (a) Yes, Sir

- (b) The main suggestions and observations made in the symposium included inter alia: to plan affirmative action in support of the Rights of the girl child beyond 1990; to constitute specialised expert groups to suggest Action Plans in area of Universal Elementary Education, Health Care Services etc They also urgto ratify the the Government on the United Nations Convention Rights of the Child.
- (c) The action on most of these observations and suggestions has already been initiated.